

Eleventh Plan, enhancing supply of fuel from domestic sources and use of imported fuel for reactors under safeguards are being considered with a view to keep the shortfall to a minimum.

Nuclear joint venture with Russia

2141. SHRI MOHD. ALI KHAN: Will the PRIME MINISTER be pleased to state:

- (a) whether India and Russia are considering the setting up of a joint venture to produce nuclear fuel in India;
- (b) if so, the complete details worked out so far and the purpose behind it; and
- (c) the implementation status thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN) : (a) to (c) In the Roadmap for the serial construction of the Russian design Nuclear Power Plants in the Republic of India signed by the Department of Atomic Energy of the Government of India and the State Atomic Energy Corporation (ROSATOM) of the Russian Federation on 12.03.2010, both the parties confirmed their interest for joint development of uranium deposits in the Russian Federation and third countries, and for setting up a joint venture for fabrication of nuclear fuel subject to techno-commercial viability.

Compensation for accidents in nuclear power plants

2142. SHRI RAHUL BAJAJ:

SHRI RAJKUMAR DHOOT:

Will the PRIME MINISTER be pleased to state the limits for producer/operator liability and compensation in case of accidents in Nuclear Power Plants in the United States as compared to limits proposed in our Nuclear Liability Bill?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): As per information available on US laws and regulations in the public domain, the liability of individual operator is 300 million US \$, whereas the limit prescribed in the proposed Civil Liability for Nuclear Damage Bill, 2010 is Rs. 500 crore which can be either decreased subject to a minimum of Rs. 100 crore or increased by the Government through a notification.

Commemorative Stamps

2143. SARDAR TARLOCHAN SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that postal department has issued Commemorative Stamps on Central Ministers and other dignitaries of that category;
- (b) the reason that Sardar Hukam Singh, Former Speaker Lok Sabha and Governor, Rajasthan, Dr. Gurdial Singh Dhillon, Speaker, Lok Sabha and Central Minister and Ambassador, Sardar Baldev Singh, India's First Defence Minister and Sardar Swaran Singh, Central Minister for two decades have been ignored from the list; and